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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 10363/2021 and C.M. Nos. 31884/2021 & 17981/2022**

LALIT SHARMA AND ORS

..... Petitioner

Through: Mr. Pankaj Kumar, Mr. Sandeep Kumar, Mr. Sandeep Kumar, Mr. Atul Agnihotri and Mr. Shubhendu Saxena, Advocates along with Petitioner in person Mr. Lalit Sharma.

versus

UNION OF INDIA AND ORS

..... Respondent

Through: Mr. Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra, Advocates for Respondent/ UOI.

Mr. Anupam Shrivastava, ASC with Mr. Ujjwal Malhotra, Advocates for Respondent No.5.

Mr. Preet Pal Singh and Mr. Saurabh Sharma, Advocates for Respondent/ BCI.

Mr. Rakesh Khanna, Sr. Advocate with Mr. Ajay Kumar Agarwal, Mr. Sachin Jain, Advocates for Respondent No.3/ Bar Counsel of Delhi.

Mr. Dhan Mohan and Mr. Ratnesh Kumar, Advocate for Respondent/ DHCBA.

Mr. Kumar Utkarsh, Hony. Secretary for BCD.

Mr. N. C. Sharma, President, Dwarka Court Bar Association.

+ **W.P.(C) 4756/2023 and C.M. Nos. 18334/2023, 33247/2023, 33248/2023, 36584/2023, 37055/2023, 37056/2023, 37057/2023, 37058/2023, 37063/2023, 37064/2023 & 38310/2023**

NITIN KUMAR ADVOCATE

..... Petitioner

Through: Mr. Nitin Kumar, Advocate.  
versus

BAR COUNCIL OF DELHI & ORS. .... Respondent

Through: Mr. Rakesh Khanna, Sr. Advocate  
with Mr. Ajay Kumar Agarwal, Mr.  
Sachin Jain, Advocates for  
Respondent No.1/ Bar Counsel of  
Delhi.

Mr. Dhan Mohan and Mr. Ratnesh  
Kumar, Advocate for Respondent/  
DHCBA.

Mr. Pankaj Kumar, Mr. Sandeep  
Kumar, Mr. Sandeep Kumar, Mr.  
Atul Agnihotri and Mr. Shubhendu  
Saxena, Advocates along with Party  
in person Mr. Lalit Sharma for  
Respondent No. 9.

Mr. Kumar Utkarsh, Hony. Secretary  
for BCD.

Mr. I. S. Saroha, President and Mr.  
Manjeet Mathur, Hon. Secretary for  
Respondent No.7.

Mr. N. C. Sharma, President, Dwarka  
Court Bar Association.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER**

% **28.07.2023**

**W.P.(C) 10363/2021 and C.M. Nos. 31884/2021 & 17981/2022**

1. List on 06.09.2023.

**W.P.(C) 4756/2023 and C.M. Nos. 18334/2023, 33247/2023, 33248/2023,  
36584/2023, 37055/2023, 37056/2023, 37057/2023, 37058/2023,  
37063/2023, 37064/2023 & 38310/2023**

2. The Petitioner is directed to implead all Bar Associations including DHCBA as Respondents in the present Writ Petition
3. The issue in the present Writ Petition relates to holding of a uniform election in one day for all Bar Associations. It has also been brought to the notice of this Court that every lawyer is required to vote in the Bar elections, and therefore there is a necessity for preparation of a proper I.D. Card for lawyers.
4. In view of the aforesaid, a Committee is being constituted by this Court under the Chairmanship of Justice Sanjeev Sachdeva as the Chairperson, Justice Jasmeet Singh, Justice Manoj Jain, Mr. K. K. Manan, Chairman Bar Council of Delhi and, Mr. Mohit Mathur, President, Delhi High Court Bar Association, and Chairman of Coordination Committee of All District Bar Associations of Delhi, as its members.
5. The Committee is requested to submit a report in respect of preparation of I. D. Card for lawyers, Radio Frequency Tag/Sticker in respect of vehicles of lawyers and for holding uniform election in respect of all Bar Councils in one day.
6. The Committee is requested to submit a report positively within four weeks.
7. List on 06.09.2023.

**SATISH CHANDRA SHARMA, CJ**

**SANJEEV NARULA, J**

**JULY 28, 2023/aks**